

[Secretary-General]

for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.04 hrs.

**LEAVE OF ABSENCE OF MEMBERS
FROM SITTINGS OF HOUSE**

- (1) Shri P. Ganga Reddy . . . 7th to 27th May, 1976 (Sixteenth Session)
- (2) Shri Bhagirath Bharwar . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (3) Shri Mukhtiar Singh Malik . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (4) Shri A. K. Gopalan . . . 10th to 31st August, 1976 (Seventeenth Session)
- (5) Shri Ram Dhan . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (6) Shri Morarji R. Desai . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (7) Dr. Jivraj Mehta . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (8) Shri Jyotirmoy Bosu . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (9) Shri Phool Chand Verma . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (10) Shri C. Chittibabu . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (11) Shri Murali Man . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (12) Shri Samar Guha . . . 23rd to 27th May, 1976 (Sixteenth Session) and 10th to 31st August, 1976 (Seventeenth Session)
- (13) Shri Gurdas Singh Bidal . . . 10th to 24th August, 1976 (Seventeenth Session)

**PUBLIC ACCOUNTS COMMITTEE
TWO HUNDRED AND TWENTY-FOURTH
REPORT**

SHRI H. N. MUKERJEE (Calcutta—North-east): I beg to present the Two Hundred and Twenty-fourth Report of the Public Accounts Committee

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Twenty-ninth Report have recommended that leave of absence be granted to the following members for the periods indicated against each:—

on paragraphs relating to Railway Operations and Expenditure included in the Report of Comptroller and Auditor General of India for the year 1972-73—Union Government (Railways).